

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

OA.NO.170/00622/2017

DATED THIS THE 2<sup>nd</sup> DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI KN.SHRIVASTAVA MEMBER(A)

K.Raman,  
S/o Late Kadira,  
Aged about 52 years  
Working as Joint Commissioner of  
Commercial Taxes,  
Minor Acts Division,  
Yeshwanthpura,  
Bangalore – 560 022. ....Applicant

(By Advocate Shri M.S. Bhagwat & Shri K. Satish)  
vs.

1.Union of India,  
Represented by its Secretary,  
Department of Personnel & Training,  
Ministry of Personnel, Public  
Grievances & Pensions,  
North Block, Central Secretariat,  
Sardar Patel Bhavan, Parliament Street,  
Sansad Marg, New Delhi – 110 001

2.Union Public Service Commission,  
Represented by its Secretary,  
Dholpur House, Shahjahan Road,  
New Delhi – 110 069.

3.The State of Karnataka,  
Represented by its Chief Secretary,  
Vidhana Soudha, Bangalore - 560 001

4.The State of Karnataka,  
Represented by its Principal Secretary  
Department of Personnel

Administrative and Reforms,  
Vidhana soudha,  
Bangalore - 560 001.

...Respondents.

(By Shri M.V. Rao, Sr.Panel for R 1,  
Shri M. Rajakumar, Counsel for R 2,  
Shri Mahanthesh, Counsel for R 3&4 )

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

This matter is covered by our order in OA.No.1007/2016. Since it is already dismissed, this matter also will not lie. OA is dismissed. No order as to costs.

( KN.SHRIVASTAVA)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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**Annexures referred to by the applicant in OA No. 170/00622/2017**

**Annexure A1:** True copy of Promotion order dated 24.8.2015

**Annexure A2:** True copy of Regulations, 1997

**Annexure A3:** True copy of Regulations 2013

**Annexure A4:** True copy of Regulations 2013

**Annexure A5:** True copy of the revised scheme

**Annexure A6:** True copy of the reported decision

**Annexure A7:** True copy of the reported decision

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